



Phone : +91-11-26498356, 41752340,
45603795, 45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

o/c

Ref. No. : **01/Gen/SF/2021**

Dated : **03.01.2021**

Shri Arvind Kejriwal
Hon'ble Chief Minister
Govt. of NCT of Delhi,
3rd level, Delhi Secretariat,
I.P. Estate,
New Delhi-110002.



Respected Sir,

The Bar Council of Delhi is a statutory body constituted under the Advocates Act, 1961. Besides enrolment of advocates and other statutory obligations, the Bar Council of Delhi is also duty bound to look after the welfare of Advocates fraternity in Delhi.

On behalf of Bar Council of Delhi, we wish you a very happy new year and all the best for future endeavours of your Government and we are also grateful to the Govt. of NCT, Delhi for providing medical and life insurance policies to the advocates.

We take this opportunity to apprise you about an important issue regarding providing land by Delhi Government for housing society for advocates practicing in Delhi Courts. As you are aware, a large number of advocates live in Delhi for their livelihood and most of them belong to middle income group and a considerable chunk of them live in rented accommodations in Delhi. Hardly there is any housing society in Delhi, which provides for houses exclusively for advocates in Delhi. The Bar Council of Delhi is of the firm view that the Delhi Govt. should provide sufficient land for housing society for



Phone : +91-11-26498356, 41752340,
45603795, 45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. **01/Gen/SF/2021**

Dated : **03.01.2021**

advocates in Delhi, so that advocates also have their own house and live a dignified and peaceful life. Needless to say that this was an important commitment in your election manifesto also.

We, on behalf of Bar Council of Delhi, take this opportunity to request you to consider allotting 10 acres of land in Delhi at a place found suitable by your esteemed government, at subsidized rate, exclusively for the housing society for advocates' fraternity.

Also, so far lawyers of Delhi are concerned, there is no recreational facility available for them. The Bar council of Delhi proposes to have a club as recreational facility for the lawyers enrolled with the Bar Council of Delhi.

You are, therefore, kindly requested that an appropriate bungalow in Lutyens Delhi may be allotted to the Bar Council for converting the same as recreational club for the lawyers, which shall be managed by the Council.

Thanking you,

Yours sincerely,

(Ajayinder Sangwan)
Hony. Secretary

(Rakesh Sherawat)
Chairman

Copy to :

Shri Anil Baijal
Hon'ble Lt. Governor of Delhi,
Block 6, Raj Niwas Marg, Civil Lines,
New Delhi-110054.